

Office of the District Judge, Purba Medinipur at Tamluk

(English Department)

Order No.117

Dated Tamluk, 29.08.2020

Pursuant to notification No. 1952-RG dated 23.07.2020 of the Hon'ble High Court at Calcutta, and pursuant to the e-mail dated 24.07.2020 received from the Ld. Registrar General, Appellate Side, High Court, Calcutta in respect of conveying the direction of the Hon'ble the Chief Justice that "District Courts will function to such extent as the circumstances may warrant in the opinion of the relevant District Judge" and also keeping in mind the time to time notifications as published by District Magistrate, Purba Medinipur regarding delineation of 'Broad Based Containment Zone' in District Purba Medinipur, the following Judicial Officers of the West Bengal Judicial Service posted under judgeship of Purba Medinipur have been detained during the period from 01.09.2020 to 17.09.2020 as per schedule mentioned below. On the days of their respective detentions, the Judicial Officers of this judgeship shall remain in charges of the Courts of their respective cadres at their respective stations, both in administrative and judicial matters. In view of such, all the detained Judicial Officers shall ensure their physical presence in their respective stations on the days of their detention.

Detentions

In the level of DJ/ADJ

At Tamluk

SI. No	Name of the Officers	Designation	Date to remain present
1.	Sm. Mou Chatterjee	Additional District & Sessions Judge, 3 rd Court, Purba Medinipur at Tamluk	01.09.2020 to 09.09.2020.
2.	Sm. Smita Gourisaria.	Additional District & Sessions Judge, 1st Court, Tamluk	10.09.2020 to 17.09.2020.

At Contai

Sl. No	Name of the Officers	Designation	Date to remain present
1.	Smt. Soma Mazumdar.	Additional District & Sessions Judge, 2nd Court, Contai, Purba Medinipur.	01.09.2020 to 09.09.2020.
2.	Smt. Ali Biswas (Sarkar)	Additional District & Sessions Judge, Fast Track, 1st Court, Contai, Purba Medinipur	10.09.2020 to 17.09.2020.

At Haldia

Sl. No	Name of the Officers	Designation	Date to remain present
1.	Sri Himadri Sankar Ghosh Hazra	Additional District & Sessions Judge, Haldia.	01.09.2020 to 09.09.2020.
2.	Sri Anil Kumar Prasad	Addl. District & Sessions Judge, Fast Track Court, Haldia	10.09.2020 to 17.09.2020.

Detentions**In the level of Civil Judge (Sr. Div.)****At Tamluk**

Sl. No	Name of the Officers	Designation	Date to remain present
1.	Sm. Himika Das (Banerjee)	Civil Judge (Sr. Divn.), 1st Court, Tamluk.	01.09.2020 to 09.09.2020.
2.	Sri. Joy Sankar Roy.	Civil Judge (Sr. Divn.), 2nd Court, Tamluk	10.09.2020 to 17.09.2020.

At Contai

SI. No	Name of the Officers	Designation	Date to remain present
1.	Sri Bhaskar Majumder	Civil Judge (Senior Division) 2nd Court, Contai, Purba Medinipur	01.09.2020 to 09.09.2020.
2.	Sm. Subhra Bhowmik	Civil Judge (Senior Division) 1st Court, Contai, Purba Medinipur	10.09.2020 to 17.09.2020.

At Haldia

SI. No	Name of the Officers	Designation	Date to remain present
1.	Smt. Arpita Ghosh	Civil Judge (Senior Division), Court, Haldia, Purba Medinipur	01.09.2020 to 17.09.2020.

Detentions**In the level of Civil Judge (Jr. Div.)****At Tamruk**

SI. No	Name of the Officers	Designation	Date to remain present
1.	Sm. Sangeeta Lett.	Civil Judge (Junior Division), 1 st Court, Tamruk, Purba Medinipur	01.09.2020 to 09.09.2020.
2.	Sri Arpit Bhattacharya.	Civil Judge (Junior Division), 2 nd Court, Tamruk, Purba Medinipur	10.09.2020 to 17.09.2020

At Contai

Sl. No	Name of the Officers	Designation	Date to remain present
1.	Sm. Moli Mondal.	Civil Judge (Junior Division), 2 nd Court Contai, Purba Medinipur	01.09.2020 to 09.09.2020.
2.	Sm. Rupama Banerjee	Civil Judge (Jr. Divn.), 1st Addl. Court, Contai.	10.09.2020 to 17.09.2020

At Haldia

Sl. No	Name of the Officers	Designation	Date to remain present
1.	Sri Binod Vishwakarma	Civil Judge (Junior Division), Court, Haldia, Purba Medinipur	01.09.2020 to 17.09.2020.

It is further ordered that the staff of respective Courts and offices at respective stations shall make themselves available before the Judicial Officers mentioned on the above dates as per their roster duty and put their signatures on the regular attendance registers for the period from 01.09.2020 to 17.09.2020 except on holidays and the day/days of complete lockdown as declared by Govt. of W.B..

Office is directed to circulate this order to all concerned and to publish the instant order in the official website of the Judgeship of Purba Medinipur.



District Judge
Purba Medinipur.
29-08-2020.

**District Judge
Purba Medinipur**

Office of the District Judge, Purba Medinipur at Tamluk

(English Department)

Memo No. 1918(46)/XVII-1 Dated Tamluk the 29th day of August, 2020

Copy forwarded to :

1. The Addl. District & Sessions Judge, 1st / 2nd / 3rd Court, Tamluk/Contai.
 2. The Addl. District & Sessions Judge, Haldia.
 3. The Addl. District & Sessions Judge, Fast Track, 1st,/2nd Court, Tamluk/Contai.
 4. The Addl. District & Sessions Judge, Fast Track, Haldia.
 5. The Chief Judicial Magistrate, Purba Medinipur.
 6. The Addl. Chief Judicial Magistrate, Contai/Haldia
 7. The Addl. Chief Judicial Magistrate-II, Haldia
 8. The Civil Judge (Sr. Div.), 1st / 2nd Court, Tamluk / Contai /
 9. The Civil Judge (Sr. Div.), at Haldia.
 10. The Civil Judge (Jr. Div.), 1st/2nd/3rd/Addl. Court, Addl.1st/2nd Court, Tamluk /Contai.
 11. The Civil Judge (Jr. Div.), Haldia.
 12. The Judicial Magistrate, 1st / 2nd / 3rd Court, Tamluk/Contai/Haldia.
 13. The Judge in-charge Nazarath Department at Tamluk/Contai/Haldia.
 14. The System Assistant, District Judge's Court at Tamluk.
 15. The Sheristadar, District Judge's Court at Tamluk.
 16. The Nazir, District Judge's Court at Tamluk.
 17. The Head Clerk, District Judge's Court at Tamluk.
 18. The Sessions Clerk, District Judge's Court at Tamluk.
 19. The Court Manager, District Judge's Court at Tamluk.
- for information and taking necessary action.



District Judge
Purba Medinipur.
29.08-2020.

**District Judge
Purba Medinipur**